



महाराष्ट्र MAHARASHTRA

2022

BEFORE THE EXECUTIVE MAGISTRATE AT: NAGPUR.

SCHEDULE-II.

FOR M 'D'

PROOF OF CLAIM BY FINANCIAL CREDITORS.

10AA 382015

29 NOV 2022

Stamp Head Clerk / Nagpur



Deponent :- Nanda Sharad Shrungarpawar.

aged about:63 yrs.

R/o. 51, S.E.Railway colony-2, Pratap nagar,  
Nagpur\_ 440022(MH).

|| AFFIDAVIT ||

Date: 05/12/2022.

To,

The Liquidator,

Malhar Rashmikant Mehta.

Address., 404, W1, Opp.PS Project House, Off

Iscon-Ambli Road, Ahmedabad- 380058.

From,

REBARTECH SOLUTIONS PRIVATE LIMITED,

Flat no.505, Building no.5, Accolade Co,op.hoa.society,

Hajuridurga Road, Thane, Maharashtra. 400604. India.

Subject: Submission of proof of claim in respect of the liquidation of Steelera Engineers Private limited under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Rebartech Solutions Private Limited hereby submits this proof of claim in respect of the liquidation of



१) मुद्रांक विक्रीची मूळ मूल्य	४६९०३	५/१२/२०२२
२) वस्तुवाच्य मूल्य		
३) वस्तु विक्रीची करपासून आलेला रकम		
४) मिळवून घेतलेली धोरणवजात रकम		
५) मुद्रांक विक्रीची घेण्याची मूल्य		
६) हस्त अस्तव्यास त्याचे नाव	जेदा २१२५	३०/१२/२०२२
७) दुसऱ्या पक्षकाराचे नाव		
८) मुद्रांक मुल्य रक्कम	१००	
९) मुद्रांक विक्रीचा, तारीख, ठिकाण, कायदा क्र. ४६९०४४	जिल्हाधिकारी परिसर, त. कार्यालय, नागपूर (महारा)	
१०) अर्जातल्या व्यक्तीचे नाव	श्रीमती लक्ष्मीबाई काकरे	
ज्या कारणासाठी ज्यांनी मुद्रांक खरेदी केला त्यांनी त्याच कारणासाठी मुद्रांक खरेदी करण्याबाबत महिन्यात वापरणे मंजूर करणे आहे.		

..2..

Steelera Engineers Private Limited. The details for the same are set out below.

1.	NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	REBARTECH SOLUTIONS PRIVATE LIMITED CIN U51101MH2016PTC271622
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	Flat No 503, Building No-5 Accolade Co.Op.Hsg.Society Hajuridurga Road Thane, Maharashtra 400604 India Email : ankitshrungarpawar@gmail.com
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)	Principal : Rs 2,88,17,733 Interest 1 : Rs 22,82,296 (Frm payment due Till 19.03.2020 court case filling date) Interest 2 : Rs 91,99,568 (Frm 20.03.2020 Till 16.11.2022 court order date) Total Claim : Rs 4,02,99,597 (Principal + Interest 1 + Interest 2)
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Invoices , work and purchase order mentioned in court case filling. Confirming this by NCLT Ahmedabad Court Order( ITEM No.146 CP(IB) 265 of 2020 ) Delivered on 16/11/2022.
5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH COURT-1 CP (IB) No.265/9/NCLT/AHM/2020 Court Order Delivered on 16/11/2022
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	Invoices in between 29.01.19 to 18.01.20, the Operational Creditor sold & supplied to the Corporate Debtor goods of various description. Additionally provided services of providing these goods & raised invoices towards the service charges in between 24.01.19 to 28.05.19
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	None
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	None
	WHETHER SECURITY INTEREST RELINQUISHED	NO



steelera Engineers Private limited. The details for the same are set out below.

9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	None
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	REBARTECH SOLUTIONS PRIVATE LIMITED A/c No: 316901010221412 IFSC CODE: UBIN0540811 Bank: UNION BANK OF INDIA Branch: VILE PARLE (W), MUMBAI 400049
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	i) Covering Summary Letter for this Claim (ii) Court Order Dated 16/11/2022 case No: CP (IB) No 265/9/NCLT/AHM/2020 (iii-i) Court case copy having proof of case & Invoices Pages 1-200 (iii-ii) Court case copy having proof of case & Invoices Pages 201-400 (iii-iii) Court case copy having proof of case & Invoices Pages 401-487

*N. S. Pawar*

Note: Authority letter available on Annexure-A14 page 477 against attached document (iii-iii)

NANDA SHARAD SHRUNGARPAWAR  
(AADHAR No 4335 2693 6310)

Director of REBARTECH SOLUTIONS PRIVATE LIMITED (The Operational Creditor)

51, S.E. RAILWAY LAYOUT NO 2, PRATAP NAGAR NAGPUR  
440022 MH INDIA

\*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

#### AFFIDAVIT

I, Nanda Sharad Shrungarpawar (AADHAR No 4335 2693 6310), currently residing at 51, S.E. Railway layout no 2, Pratap Nagar Nagpur 440022 MH India, do solemnly affirm and state as follows:

- The above named corporate debtor was, at the liquidation commencement date, that is, the 16 day of November 2022 and still is, justly and truly indebted to me and Vandana Vilas Shrungarpawar my co-partners in trade, in the sum of Rs. 4,02,99,597 for outstanding pending payment of Principal, Interest 1 and Interest 2 consideration.
- In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:  
*List of Docs (i to iii-iii attached with claim form, court order and outstanding invoices).*
- The said documents are true, valid and genuine to the best of my knowledge, information and belief.
- In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

Solemnly, affirmed at \_\_\_\_\_ on \_\_\_\_\_ day, the \_\_\_\_\_ day of \_\_\_\_\_ 20\_\_\_\_\_

  
Deponent's signature.

*N. S. Pawar*

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para\_  to\_  of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at \_\_\_\_\_ on this \_\_\_\_\_ day of \_\_\_\_\_ 20 \_\_.



Deponent's signature.

*N.S. Pawar*



भारत सरकार

GOVERNMENT OF INDIA

नंदा शरद शुंगारपवार

Nanda Sharad Shrungarpawar

जन्म वर्ष / Year of Birth : 1959

स्त्री / Female



4335 2693 6310

आधार — सामान्य माणसाचा अधिकार

N.S.Pawar



**भारतीय विशिष्ट ओळख प्राधिकरण**  
**UNIQUE IDENTIFICATION AUTHORITY OF INDIA**

पत्ता प्लॉट नं. ५१, एम.ड. रेल्वे कॉलोनी- Address: Plot No. 51, S.E.  
२, प्रताप नगर, नागपुर, महाराष्ट्र, 440022 Railway Colony- 2, Pratap Nagar,  
Nagpur, Maharashtra, 440022



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P.O. Box No. 1947,  
Bengaluru-560 001

*N.S. Pande*

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IN THE PRESENCE OF HON'BLE EXECUTIVE MAGISTRATE COURT,  
Nagpur (urban)

Maha e-Seva Kendra  
Nagpur (urban), Tehsil- Nagpur (Urban), District- Nagpur

**GENERAL AFFIDAVIT**  
Applicant Name : Nanda Sharad Shrungarpawar  
Age : 63  
Occupation : Others  
Address : , Nagpur (Municipal Corporation.), Nagpur (Urban) , Nagpur , 440022

**Reason For Affidavit :**  
**GENERAL AFFIDAVIT**

The information stated above is true and correct to the best of my knowledge. Hence this Affidavit is made.

Place : Nagpur (urban)  
Date : 05/12/2022

*N. S. Raut*  
Signature of Affidavit Holder

**Declaration**

I Mrs Nanda Sharad Shrungarpawar solemnly affirm that the details furnished in the above Affidavit is true and correct to the best of my knowledge and if anything contrary to the above is found, I will be liable for punishment/penalty under Section 193(2), 199 & 200 of the Indian Penal Code.

Place : Nagpur (urban)  
Date : 05/12/2022

*N. S. Raut*  
Signature of Affidavit Holder

Affidavit No :  
२२५०५४०३२९२६८४००७४३५४९

Applicant Name : Nanda Sharad  
Shrungarpawar

Tehsil Name : Nagpur (urban)

Date : ०५/१२/२०२२

Signed and Sworn before by Mrs Nanda Sharad Shrungarpawar who is personally known to me or who has been identified by Mrs Kishori Vijay Zalke whose signature is hereby appended.

*Kishori Vijay Zalke*  
Signature Of Identifier  
Kishori Vijay Zalke

Executive Magistrate  
Nagpur (urban)  
Date : ०५/१२/२०२२



Visit our website <https://www.mahaonline.gov.in> and verify your certificate by using the barcode.

Signature valid  
Digitally Signed by  
Mrs. Savita Raut  
Date: 2022-12-05 5:42:37 PM